

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2129**

**TO BE ANSWERED ON JULY 04, 2019**

**PROJECTS UNDER SMART CITY AND AMRUT SCHEME.**

**No. 2129. SHRI N.K. PREMACHANDRAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :**

- (a) the details of projects sanctioned and funds allocated/released under Smart City and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme in Kerala along with present status thereof;**
- (b) whether the local self-Government and State Government of Kerala have achieved the target as per the project and if so, the details thereof and if not, the reasons therefor;**
- (c) the details of the performance of AMRUT Scheme in Kollam Corporation, Kerala;**
- (d) whether it comes to the notice of the Union Government that the corporation and municipality officials are not attending the DISHA meeting;**
- (e) if so, the initiatives and directions given by the Union Government for ensuring the attendance of corporation and municipality officials in DISHA meeting;**
- (f) whether the Union Government has given directions to Kollam Corporation for timely completion of projects under AMRUT scheme; and**
- (g) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) & (b): Under Smart Cities Mission, each Smart City has been allocated a fund of Rs. 500 crore to be released by the Central Government over a period of five years i.e. at the rate of Rs. 100 crore per Smart City per year. In the State of Kerala, two smart Cities, i.e. Kochi and Thiruvananthapuram have been selected and a total of Rs. 390**

crore has been released so far i.e. Rs. 194 crore to Thiruvananthapuram Smart City and Rs. 196 crore to Kochi Smart City. As per data reported by the Smart Cities, as on 19<sup>th</sup> June, 2019, in 40 projects amounting to Rs. 830.94 crore, tenders have been issued. Work orders have been issued in 24 projects amounting to Rs. 557.29 crores and the work has been completed in 3 projects amounting to Rs. 29.78 crore.

As regards, the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), it was launched on 25 June, 2015 in 500 AMRUT Mission cities. The thrust areas of the AMRUT Mission are water supply, sewerage & septage management, storm water drainage, green spaces & park, non-motorized urban transport.

Ministry of Housing & Urban Affairs (MoHUA) has approved State Annual Action Plans (SAAPs) of State of Kerala for Rs. 2,359 crore, including Rs. 1,161 crore of committed Central Assistance, for entire Mission period. Out of total SAAPs of Rs. 2,359 crore, an amount of Rs. 1,067 crore has been allocated to water supply, Rs. 627 crore to sewerage and septage projects, Rs. 382 crore to storm water drainage, Rs. 234 crore to non-motorised urban transport and Rs. 49 crore allocated to green spaces & parks. So far, Central Assistance of Rs. 232 crore has been released to Government of Kerala for implementation of projects under AMRUT.

The AMRUT Mission is for a period of 5 years i.e. from FY 2015-2016 to FY 2019-2020, and States are required to complete the projects undertaken under AMRUT within the Mission period. In Kerala, as on 28.6.2019, works have been completed for 236 projects worth Rs. 94 crore, contracts have been awarded for 705 projects worth Rs. 1,490 crore works are in progress, NIT have been issued for 74 projects worth Rs. 522 crore and Detailed Project Reports(DPRs) have been approved for 7 projects worth Rs. 40 crore.

(c) : 60 projects worth Rs.196.5 crore have been taken up in Kollam, of which works have been completed for 10 projects worth Rs. 4 crore, contracts have been awarded for 41 projects worth Rs. 107 crore and NIT have been issued for 9 projects worth Rs. 85 crore.

(d) & (e): The information sought in the Question is not maintained.

(f) & (g) :Under AMRUT, the MoHUA approves only State Annual Action Plan (SAAPs) submitted by States/UTs. Selection, appraisal, approval and implementation of projects are done by respective States/UTs. It is incumbent upon States to complete the projects taken up as per SAAPs within the Mission period, i.e. till 31<sup>st</sup> March, 2020.